



ITA No.5460/Mum/2018  
Reliance Land Private Limited  
Assessment Year :2006-07

**आयकर अपीलीय अधिकरण “डी” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“D” BENCH, MUMBAI**

**माननीय श्री अमरजीत सिंह, न्यायिक सदस्य एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI AMARJIT SINGH, JM AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**

आयकर अपील सं./ I.T.A. No.5460/Mum/2018  
(निर्धारण वर्ष / Assessment Year: 2006-07)

<b>Reliance Land Pvt.Ltd.</b> (Successor to Viscount Management Services Ltd. since merged) 6 <sup>th</sup> Floor, North Block Reliance Centre Opp. Western Express Highway Santacruz East, Mumbai-400 055.	<b>बनाम/ Vs.</b>	<b>DCIT- Circle-III (4)</b> 121, Mahatma Gandhi Road Chennai-600 029.
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. <b>AAACK-4480-H</b>		
(पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Shri Amit Khatiwala- Ld. AR
<b>Revenue by</b>	:	Ms. Jyoti Lakshmi Nayak-Ld.DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	10/02/2020
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	10/02/2020

**आदेश / ORDER**

**Manoj Kumar Aggarwal (Accountant Member)**

1. Aforesaid appeal by assessee for Assessment Year [in short referred to as ‘AY’] 2006-07 contest the order of Ld. Commissioner of Income-Tax (Appeals)-11, Chennai [in short referred to as ‘CIT(A)’], *Appeal No.ITA No.188/13-14* dated 29/06/2018.



2. The registry placed on record a letter dated 04/02/2020 filed by the Ld. Authorized Representative for assessee (AR) wherein it has been submitted that the assessee seek withdrawal of appeal and does not wish to pursue the same. In the above background, Ld. AR sought permission to withdraw the appeal, which was not objected to by the revenue.

3. Keeping in view the same the appeal stands dismissed as being *not pressed*.

*Order pronounced in the open court on 10<sup>th</sup> February, 2020.*

**Sd/-**

**(Amarjit Singh)**

न्यायिक सदस्य / **Judicial Member**

**Sd/-**

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 10/02/2020  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**